

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 13.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/201/2018
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

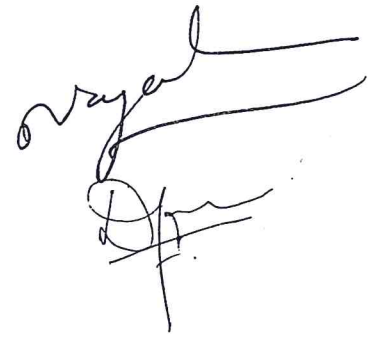
REPRESENTATION BY WHOM

K. BANSUNATH
Counsel for Radhakrishnan
Sathurappan.



N. P. Nagarajeshwari
D. Rajasekaran

Ezon R2
and
R5



ORDER

Counsels for both the parties present. The matter is posted
for arguments. Put up on **11.09.2018 at 10.30 A.M.**

MS

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)